

**SUPREME COURT OF INDIA**

Basappa (Dead) by Lrs.

Vs.

Puttappa (Dead) by Lrs.

(B. N. Kirpal and R. P. Sethi JJ.)

14.07.2000

**ORDER**

The Text below is only a summarized version of the order pronounced

This appeal against the order of the High Court where the Court set aside the order of the lower court and held that Basappa had a perfect title by adverse possession. This court allowing the appeal held that order of the High Court to be set aside and that of the lower court to be restored.